

## Annexure

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor: CNS FASHION RETAIL PVT LTD; Date of commencement of liquidation: 18<sup>th</sup> March 2024 (received and communicated to the Liquidator on 4<sup>th</sup> April 2024 by the Adjudicating Authority).; List of stakeholders as on: 3 June 2024

(Amount in ₹)

Sl. No.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in Annexure	Remark, if any
		No. of claims	Amount	No. of claims	Amount					
1	Unpaid insolvency resolution process costs		482580		482580				NA	Unpaid CIRP Costs, As per CIRP Cost details provided by RP
2	Liquidation costs incurred till date		9072		9072				NA	Public Announcement Expenses
3	Secured financial creditors	0	0	0	0				1	
4	Unsecured financial creditors	5	13526615	5	13526615				2	As reflected in Books of the Corporate Debtor.  Related Party Financial Creditors – unsecured.  No Voting Rights in SCC

5	Operational creditors (Workmen)	0	0	0	0				3	
6	Operational creditors (Employees)	0	0	0	0				4	
7	Operational creditors (Government Dues)	0	0	0	0				5	
8	Operational creditors (other than Workmen, Employees and Government Dues)	5	<b>26530228</b>	5	<b>23080228</b>				6	
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0				7	
<b>Total</b>		10	<b>40056843</b>	10	<b>36606843</b>	<b>3450000</b>				

Note: Total is without CIRP Costs and Liquidation Costs

**Annexure-1**

**Name of the corporate debtor: CNS FASHION RETAIL PVT LTD; Date of commencement of liquidation: 18<sup>th</sup> March 2024 (received and communicated to the Liquidator on 4<sup>th</sup> April 2024 by the Adjudicating Authority).; List of stakeholders as on: 3 June 2024**

**List of secured financial creditors**

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee						% share in total amount of claims admitted
	NO CLAIM SUBMITTED														

**NO CLAIM RECEIVED FROM SECURED FINANCIAL CREDITOR**

## Annexure-2

Name of the corporate debtor: CNS FASHION RETAIL PVT LTD; Date of commencement of liquidation: 18<sup>th</sup> March 2024 (received and communicated to the Liquidator on 4<sup>th</sup> April 2024 by the Adjudicating Authority).; List of stakeholders as on: 3 June 2024

## List of unsecured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
1	Saamag Exim Pvt. Ltd	3 May 2024 (Claim dated 29/4/24)	1360550	1360550	Loan taken during course of Business Operations-Related Party Financial Creditor - unsecured	Nil		NIL	NIL	0	0	Related Party Financial Creditor – unsecured.  No Voting Rights in SCC
2	Saamag Housing Pvt. Ltd	3 May 2024 (Claim dated 29/4/24)	1731965	1731965	Loan taken during course of Business Operations-Related Party Financial Creditor - unsecured	Nil		NIL	NIL	0	0	Related Party Financial Creditor – unsecured.  No Voting Rights in SCC
3	Saamag Realty Pvt. Ltd	3 May 2024 (Claim dated 29/4/24)	205000	205000	Loan taken during course of Business Operations-Related Party Financial Creditor - unsecured	Nil		NIL	NIL	0	0	Related Party Financial Creditor – unsecured.  No Voting Rights in SCC

4	Saamag Retail Pvt. Ltd	3 May 2024 (Claim dated 29/4/24)	10219100	10219100	Loan taken during course of Business Operations-Related Party Financial Creditor - unsecured	Nil		NIL	NIL	0	0	Related Party Financial Creditor – unsecured.  No Voting Rights in SCC
5	Saamag Industries Pvt. Ltd	3 May 2024 (Claim dated 29/4/24)	10000	10000	Loan taken during course of Business Operations-Related Party Financial Creditor - unsecured	Nil		NIL	NIL	0	0	Related Party Financial Creditor – unsecured.  No Voting Rights in SCC
			<b>13526615</b>	<b>13526615</b>								

**Annexure-3**

**Name of the corporate debtor: CNS FASHION RETAIL PVT LTD; Date of commencement of liquidation: 18<sup>th</sup> March 2024 (received and communicated to the Liquidator on 4<sup>th</sup> April 2024 by the Adjudicating Authority).; List of stakeholders as on: 3 June 2024**

**List of operational creditors (Workmen)**

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of workman	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twenty-four months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
	NO CLAIM SUBMITTED												

**NO CLAIM RECEIVED FROM WORKMEN**

**Annexure-4**

**Name of the corporate debtor: CNS FASHION RETAIL PVT LTD; Date of commencement of liquidation: 18<sup>th</sup> March 2024 (received and communicated to the Liquidator on 4<sup>th</sup> April 2024 by the Adjudicating Authority).; List of stakeholders as on: 3 June 2024**

**List of operational creditors (Employees)**

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
	NO CLAIM SUBMITTED												

**NO CLAIM RECEIVED FROM EMPLOYEES**

**Annexure-5**

**Name of the corporate debtor: CNS FASHION RETAIL PVT LTD; Date of commencement of liquidation: 18<sup>th</sup> March 2024 (received and communicated to the Liquidator on 4<sup>th</sup> April 2024 by the Adjudicating Authority).; List of stakeholders as on: 3 June 2024**

**List of operational creditors (Government Dues)**

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted						
	NO CLAIM SUBMITTED														

**NO CLAIM RECEIVED FROM OPERATIONAL CREDITORS ( GOVERNMENT**



**Annexure-6**

**Name of the corporate debtor: CNS FASHION RETAIL PVT LTD; Date of commencement of liquidation: 18<sup>th</sup> March 2024 (received and communicated to the Liquidator on 4<sup>th</sup> April 2024 by the Adjudicating Authority).; List of stakeholders as on: 3 June 2024**

**List of operational creditors (other than Workmen, Employees and Government Dues)**

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee						% share in total amount of claims admitted
1	Concept Group LLC	3 May 2024  (Claim dated 3/5/24)	\$ 281203.41  (The claims denominated in foreign currency shall be valued in Indian currency at the official exchange rate on 20/1/23)  INR 2,28,39,228	\$ 281203.41  (The claims denominated in foreign currency shall be valued in Indian currency at the official exchange rate on 20/1/23)  INR 2,28,39,228	Goods sent from Concept Group to CNS Fashion Retail - supported by Invoice/ Contract/ declaration/ airfare logistics	NO	NA	NIL		NIL	NIL	0	0	Related Party Operational Creditor – unsecured.  49% Shareholder of the Corporate Debtor.  No Voting Rights in SCC

2	Bharat Bhuwania and Company	1 MAY 2024	45000	45000	Unrelated Operational Creditor- Professional services in respect of TDS proceedings by Income Tax department	NO	NA	NIL		NIL	NIL	0	0	Operational Creditor- part of erstwhile COC
3	Mahesh Sharma And Associates	Claim not submitted in Liquidation but submitted in CIRP- collated as per amended Regulations	89800	89800	Unrelated Operational Creditor- Statutory Auditor	NO	NA	NIL		NIL	NIL	0	0	Operational Creditor- part of erstwhile COC
4	Saamag International Pvt. Ltd	3 May 2024 (Claim dated 29/4/24) Claim submitted in incorrect Form for FC	3450000	Contingent Liability mentioned in Balance Sheet	Related Party Operational Creditor – unsecured. Contingent Liability as reflected in books of accounts for Rent payable; No Voting Rights in SCC	NO	NA	NIL		3450000	NIL	0	0	Related Party Operational Creditor – unsecured. Contingent Liability as reflected in books of accounts for Rent payable; No Voting Rights in SCC

5	Saamag International Pvt. Ltd	3 May 2024 (Claim dated 29/4/24)  Claim submitted in incorrect Form for FC	106200	106200	Related Party Operational Creditor – unsecured.  Rent payable;  No Voting Rights in SCC	NO	NA	NIL		NIL	NIL	0	0	Related Party Operational Creditor – unsecured.  Rent payable;  No Voting Rights in SCC
			<b>2,65,30,228</b>	<b>2,30,80,228</b>						<b>3450000</b>				

**Annexure-7**

**Name of the corporate debtor: CNS FASHION RETAIL PVT LTD; Date of commencement of liquidation: 18<sup>th</sup> March 2024 (received and communicated to the Liquidator on 4<sup>th</sup> April 2024 by the Adjudicating Authority).; List of stakeholders as on: 3 June 2024**

**List of other stakeholders, if any (other than financial creditors and operational creditors)**

(Amount in ₹)

Sl. No	Name of stakeholder	Category of stakeholders ( preference shareholders / equity shareholders / partners / others)	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted						
	NO CLAIM SUBMITTED															

**NO CLAIM RECEIVED FROM ANY OTHER STAKEHOLDER**